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NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

Appeal No.438/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company		Barat Hotels & ResortsPvt.LtdVs-Registrar of Companies,W.B		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1,	BATITA PA ANK CHA	BAN BISHWAL.	140) Rehn	1 1 2014

ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)